<table>
<thead>
<tr>
<th>SESSION</th>
<th>TIME</th>
<th>TOPICS</th>
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| I       | 9.45 am to 10:00 am | Inaugural Session, feedback from participants, identifying problems and their need assessment.  
  – By Officers of the Academy |
| II      | 10:00 am to 11:00 am | Introduction to Motor Accident Claims                                      
  – By Shri Sudeep Kumar Shrivastava,  
    Additional Director, MPSJA |
|         | **TEA BREAK** (11:00 am to 11.15 am) | **TEA BREAK** (11:00 am to 11.15 am) |
| III     | 11.15 am to 12.45 pm | Assessment of compensation in personal injury cases  
  – By Pradeep Kumar Vyas,  
    Director, MPSJA |
|         | **LUNCH BREAK** (12:45 pm to 1.15 pm) | **LUNCH BREAK** (12:45 pm to 1.15 pm) |
| IV      | 1:15 pm to 2:30 pm | Assessment of compensation in death cases & determination of future prospects & non pecuniary damages in the light of Pranay Sethi’s Judgment  
  – By Pradeep Kumar Vyas,  
    Director, MPSJA |
|         | **TEA BREAK** (2:30 pm to 2:45 pm) | **TEA BREAK** (2:30 pm to 2:45 pm) |
| V       | 2:45 pm to 4:15 pm | Assessment of disability from medical perspective  
  – By Dr. Jitendra Jamdar,  
    Director & Orthopedics Surgeon,  
    Jamdar Hospital, Jabalpur |
|         | **HEALTH BREAK** (4.15pm to 4.30 pm) | **HEALTH BREAK** (4.15pm to 4.30 pm) |
| VI      | 4:30 pm to 5:30 pm | Payment of compensation on structured formula basis & No Fault Liability u/s 163-A and interim compensation u/s 140 of M.V. Act, 1988  
  – By Shri Awdhesh Kumar Gupta,  
    Faculty Member (Sr.), MPSJA |
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| 10:00 am to 11:30 am | Defence of Insurance Company and breach of Insurance Policy under Motor Vehicles Act, 1988  
- By Shri Saurabh Jaiswal  
  Assistant Vice President (Legal), ICICI Lombard  
  &  
  Shri Abhishek Dabli, Legal Manager, ICICI Lombard |
| 11:45 am to 12:45 pm | Doctrine of pay and recover  
- By Shri Awdesh Kumar Gupta, Faculty Member (Sr.), MPSJA |
| 1:30 pm to 2:30 pm | Presentation on – Contributory and composite negligence – The concept of joint tort-feasers  
- By Shri Ravinder Singh, Special Judge SC/ST (PA) Act, Sheopur |
| 2:45 pm to 4.30. pm | Key issues relating to Criminal Revisions  
- By Pradeep Kumar Vyas, Director, MPSJA |
| 4.30. pm onwards | Valedictory Session  
- By Officers of the Academy |

**Note:**

1. The participants may ask any question but please do not interrupt the speaker midway the lecture.
2. The Time Table is subject to change as per exigencies.
3. Use of Cell Phones in lecture room is strictly prohibited.

**DIRECTOR**